

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Petition(s) for Special Leave to Appeal (C).....CC
15372/2014

No(s).

(Arising out of impugned final judgment and order dated 29/01/2014
in WP No. 4633/1986 passed by the High Court Of Judicature at
Allahabad)

K K AGARWAL

Petitioner(s)

VERSUS

HOUSING COMMISSIONER AND ANR

Respondent(s)

(with appln. (s) for c/delay in filing SLP)

Date : 22/09/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Petitioner(s)

Mr. Aseem Chandra, Adv.
Mr. Sanchit Guru, Adv.
Mr. Tayenjam Momo Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

(SUMAN WADHWA)
AR-cum-PS

(MALA KUMARI SHARMA)
COURT MASTER

Signature Not Verified

Digitally signed by
Suman Wadhwa
Date: 2014.09.23
16:23:11 IST
Reason: